



# The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### HOME, REVENUE AND FINANCE DEPARTMENTS.

##### NOTIFICATIONS.

The 10th May 1937.

No. 5636—IJ/27/37-A.—M. R. Ry. Gadi Ranga Rao Garu, Additional Munsif at Berhampur in the Judgeship of Ganjam-Puri, is appointed to act as a Munsif in the Judgeship of Cuttack-Sambalpur to be stationed ordinarily at Bhadrak.

The 10th May 1937.

No. 5697—Lc-16/37-A.—Whereas the persons named in the first column of the table hereto annexed, having been nominated as candidates for election to the Orissa Legislative Assembly by the constituencies mentioned opposite their names in the third column of the table, having failed to lodge returns of election expenses within the time and in the manner prescribed by rule 90 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, and whereas the said returns of election expenses ought to have been lodged by the dates specified in the fourth column of the table.

It is hereby notified for general information that under paragraph (f) of sub-section (1) of section 69 of the Government of India Act, 1935, the said persons and their election agents mentioned in the second column of the table have become disqualified for being chosen as, and for being, members of a Provincial Legislative Assembly or Legislative Council unless a period of five years has elapsed from the date mentioned in the fourth column of the table:—

TABLE.

Name of candidate.	Name of election agent.	Constituency.	Date by which return ought to have been lodged.
1	2	3	4
Rai Bahadur Madhab Chandra Misra.	Self ...	Central Cuttack Sadr General.	26-3-1937.
Babu Devendra Kishore Das.	Self ...	East Cuttack Sadr General	26-3-1937.
Babu Lokanath Misra ...	Self ...	South Puri Sadr General...	26-3-1937.
Babu Bhaskar Malik ...	Self ...	West Bhadrak General ...	26-3-1937.
Babu Sribatsa Mahapatra ...	Self ...	West Bargarh General ...	26-3-1937.
Babu Manbhanjan Padhan	Self ...	West Bargarh General ...	26-3-1937.
Babu Biro Naiko ...	Arjuno Pani-grahi.	Aska-Surada General ...	26-3-1937.
Babu Bhaigo Naiko ...	Purusottam Das.	Ditto ...	26-3-1937.
Babu Ramesh Chandra Misra.	Self ...	Balliguda-Khondmals General.	26-3-1937.

*The 11th May 1937.*

*The 17th October 1936.*

**No. 5720—ID/5-4/37-A.**—Rai Sahib Semnath Mahapatra, Deputy Magistrate and Deputy Collector on probation, on being relieved of his duties as the Executive Officer of the Cuttack Municipality, is appointed to act as Personal Assistant to the Revenue Commissioner of Orissa during the absence, on leave, of Rai Bahadur Uma Charan Das or until further orders.

*The 11th May 1937.*

**No. 5726—IJ/2-4/37-A.**—The services of M. R. Ry. M. Kannababu Pantulu Garu, on being relieved of his duties as District Munsif of Berhampur, are replaced at the disposal of the Government of Madras.

*The 11th May 1937.*

**No. 5730—IJ/2-4/37-A.**—Rai Sahib Charu Chandra Coari, Additional Munsif in the Judgeship of Cuttack-Sambalpur, on relinquishing charge of his special duty, is appointed to be a Munsif in the Judgeship of Ganjam-Puri to be ordinarily stationed at Berhampur.

**No. 5987-A.**—On being relieved of his appointment as Sadr Subdivisional Officer of the district of Cuttack, Maulavi Musahib Khan, Deputy Magistrate and Deputy Collector, is appointed to be the Subdivisional Officer and Special Assistant Agent, Gunupur Division, Rayaghada.

P. T. MANSFIELD,

*Chief Secretary to Government.*

[To be substituted for notification bearing same number and date]

## EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

### NOTIFICATIONS.

*The 8th May 1937.*

**No. 3228-L.S.-G.**—Dr. T. C. Pramanik, Civil Surgeon of Puri, is granted leave on average pay for four months, with effect from the 2nd May 1937 under rules 290, 291 and 296 of the Bihar and Orissa Service Code.



*The 8th May 1937.*

**No. 3229-L.S.-G.**—Dr. D. P. Das, B.Sc., M.B., D.T.M., Civil Assistant Surgeon attached to the Pilgrim Hospital, Puri, is appointed to officiate as Civil Surgeon of Puri, with effect from the 2nd May 1937 until further orders, vice Dr. T. C. Pramanik, granted leave.

*The 11th May 1937.*

**No. 3801—M-105/37-L.S.-G.**—The services of Rai Sahib Somnath Mahapatra, Deputy Collector on probation at present employed as Executive Officer of the Cuttack Municipality, are replaced temporarily at the disposal of the Home Department, with effect from the 13th May 1937.

E. R. WOOD,  
*Secretary to Government.*

## **LAW AND COMMERCE DEPARTMENT.**

### **NOTIFICATION.**

*The 10th May 1937,*

**No. 4247—H.E-3-37-Com.**—The following notification of the Government of India in the Department of Industries and Labour are republished for general information.

By order of the Governor,

C. G. NAIR,

*Secretary to Government.*

*New Delhi, the 22nd March 1937.*

**No. M.-826 (1).**—In exercise of the powers conferred by sub-section (1) of section 13 of the Petroleum Act, 1934 (XXX of 1934), read with section 22 of the General Clauses Act, 1897 (X of 1897), the Governor General in Council is pleased to authorise the officers specified in the first column of the annexed Schedule to exercise the powers mentioned in the said sub-section in the areas specified in the corresponding entry in the second column of that Schedule:

#### **THE SCHEDULE.**

Officers.	Areas.
1. The Chief Inspector, Inspectors and Assistant Inspectors of Explosives.	All parts of British India including British Baluchistan and the Sonthal Parganas.
2. All District Magistrates ... ..	Their respective districts.
3. All Magistrates subordinate to the District Magistrate.	Their respective jurisdictions.
4. The Commissioner of Police and all Police Officers of rank not below that of Inspector.	Presidency towns and their suburbs and Rangoon.
5. All Police Officers of rank not below that of Inspector.	The respective areas over which their authority extends.

*New Delhi, the 22nd March 1937.*

**No. M.-826 (2).**—In exercise of the powers conferred by sub-section (1) of section 14 of the Petroleum Act, 1934 (XXX of 1934), read with section 22 of the General Clauses Act, 1897 (X of 1897), the Governor General in Council is pleased to authorise the officers specified in the first column of the annexed Schedule to exercise the powers mentioned in the said sub-section in the areas specified in the corresponding entry in the second column of that Schedule.

#### **THE SCHEDULE.**

Officers.	Areas.
1. The Chief Inspector, Inspectors and Assistant Inspectors of Explosives.	All parts of British India including British Baluchistan and the Sonthal Parganas.
2. All District Magistrates ... ..	Their respective districts.
3. All Magistrates subordinate to the District Magistrate.	Their respective jurisdictions.
4. The Commissioner of Police and all Police Officers of rank not below that of Inspector.	Presidency towns and their suburbs and Rangoon.
5. All Police Officers of rank not below that of Inspector.	The respective areas over which their authority extends.
6. The Warden of the Burma Oilfields, Assistant Warden and the Petroleum Inspector, Yenangyaung.	Oilfields notified under section 3 of the Burma Oilfields Act, 1918.
7. Inspectors, Examiners and Senior Preventive Officers, Custom House, Madras.	The Port of Madras.

Officers.	Areas.
8. Port Officer, Cocanada ... ..	The Port of Cocanada.
9. Port Officer, Tuticorin ... ..	The Port of Tuticorin.
10. All Officers of Customs not lower in rank than a Sub-Inspector in the Madras Presidency.	Ports in the Madras Presidency other than Madras, Cocanada and Tuticorin.
11. Preventive Officers, Custom House, Bombay ...	The Port of Bombay.
12. Preventive Officers, Custom House, Karachi ...	The Port of Karachi.
13. The Preventive Officer in charge, Budge Budge ...	Budge Budge.
14. The Preventive Officer in charge, King George's Dock Oil Installations.	King George's Docks, Port of Calcutta.
15. Preventive Officers and Appraisers, Custom House, Calcutta.	Jetties within the Port of Calcutta.
16. Preventive Officers, Custom House, Chittagong ...	The Port of Chittagong.
17. Preventive Officers, Burma Customs ... ..	Ports in Burma.
18. Inspecting Officer of Customs, Castle Rock ...	Castle Rock.
19. Inspecting Officer of Customs at Viramgam ...	Those parts of British India lying within one mile of any point on the Viramgam Customs Line.

*New Delhi, the 22nd March 1937.*

No. M.-826 (3).—In exercise of the powers conferred by sub-section (1) of section 26 of the Petroleum Act, 1934 (XXX of 1934), read with section 22 of the General Clauses Act, 1897 (X of 1897), the Governor General in Council is pleased to authorise the officers specified in the first column of the annexed Schedule to exercise the powers mentioned in the said sub-section in the areas specified in the corresponding entry in the second column of that Schedule.

#### THE SCHEDULE.

Officers.	Areas.
1. The Chief Inspector, Inspectors and Assistant Inspectors of Explosives.	All parts of British India including British Baluchistan and the Sonthal Parganas.
2. All District Magistrates ... ..	Their respective districts.
3. All Magistrates subordinate to the District Magistrate.	Their respective jurisdictions.
4. The Commissioner of Police and all Police Officers of rank not below that of Inspector.	Presidency towns and their suburbs and Rangoon.
5. All Police Officers of rank not below that of Sub-Inspector.	The respective areas over which their authority extends.

A. G. CLOW,

*Secretary to the Government of India.*

#### PUBLIC WORKS DEPARTMENT.

##### NOTIFICATIONS.

*The 8th May 1937.*

No. 4981—VIA-2/37-E.—Babus Gopinath Senapati and Krushna Chandra Parija are appointed to be Assistant Engineers on probation for one year, with effect from the dates on which they join their appointment.

*The 8th May 1937.*

No. 5006—VIA-2/37-E.—Babu Gopinath Senapati, Assistant Engineer on probation, is posted to the Koraput Subdivision in the Koraput Division, with effect from the date on which he takes over charge.

Babu Krushna Chandra Parija, Assistant Engineer on probation, is posted to the Kendrapara Subdivision in the Mahanadi

Division, with effect from the date on which he takes over charge, vice Babu Akshay Kumar Das, transferred.

Babu Akshay Kumar Das, Assistant Engineer, is transferred to the Berhampur Subdivision under Ganjam Division, vice M. R. Ry. B. M. Muthanna, reverted to Madras.

*The 8th May 1937.*

No. 5049-E.—On being relieved, Mr. E. V. Srinivasa Iyer, Assistant Engineer in charge of Balasore Subdivision, is transferred to the Gunupur subdivision under Koraput Division, vice M. R. Ry. S. Ramalingamchetty, reverted to Madras.

This cancels notification no. 3728-E., dated the 10th April 1937, issued from the Public Works Department, Orissa.

By order of the Governor,

A. VIPAN,

*Secretary to Government.*

**DEPARTMENT OF HEALTH AND  
PRISONS SERVICES.****NOTIFICATIONS.***The 8th May 1937.*

**No. 9376-M.**—Dr. Dayanidhi Mishra, Civil Assistant Surgeon, is granted leave on average pay under rules 289 and 291 of the Bihar and Orissa Service Code for one month and nine days, with effect from the 23rd March 1937 in extension of the leave granted to him under notification no. 5880-M., dated the 20th March 1937.

*The 8th May 1937.*

**No. 9377-M.**—Dr. Dayanidhi Mishra, Civil Assistant Surgeon, is, on expiry of his leave, posted to Pilgrim Hospital, Puri, vice Dr. D. P. Das, officiating as Civil Surgeon of Puri.

G. VERGHESE, LT.-COL., I.M.S.,  
*Director of Health and Prisons Services,  
Orissa.*

**TREASURY NOTICES.****NOTIFICATIONS.***The 3rd/6th May 1937.*

Babu Prafulla Kumar Tripathi, Deputy Collector, Balasore, was placed temporarily in charge of Balasore Treasury, with effect from the afternoon of the 30th April 1937 till the forenoon of the 3rd May 1937 and was authorised to draw bills on the other treasuries and banks.

*The 6th May 1937.*

Babu Chintamani Acharjya, Deputy Collector, Balasore, is placed in charge of Balasore Treasury, with effect from the afternoon of the 3rd May 1937 and is authorised to draw bills on the other treasuries and banks.

L. J. LUCAS,  
*Collector of Balasore.*